**Annexure-5**

**Name of the corporate debtor: Takshashila Heights India Private Limited; Date of commencement of CIRP: 21st January 2026; List of creditors as on 17th April, 2026:**

**List of operational creditors (Workmen)**

(Amount in ₹)

| Sr. No. | Name of authorised representative, if any | Name of workman | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
| | | NIL | | | | | | | | | | | |
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